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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

OA.362/97

dt.25-3-97

Between

1. N. Srinivas
2. N. Venkatesh
3. M.N. Ramesh
4. G. Chandraiah
5. K. Lingaiah
6. G. Narasinga Rao
7. K. Somaiah

: Applicants

and

1. Director
Regional Telecom Traning
Chandralok Complex
Paradise
Secunderabad
2. Subdivnl. Engineer
RTTC Hostel, Gachibowli
Hyderabad

3. Chief GM, AP Telecom

Door Sanchar Bhavan
Station Road, Nampally, Hyderabad
4. GM, Hyderabad Telecom,
Suryalok Complex
Gunfoundry, Hyderabad.

5. Secretary
Dept. of Telecommunications
New Delhi

: Respondents

Counsel for the applicants

: P. Bhaskar
Advocate

Counsel for the respondents

: N.V. Raghava Reddy
SC for Central Govt.

CORAM

HON. MR. H. RAJENDRA PRASAD, MEMBER (ADMN.)

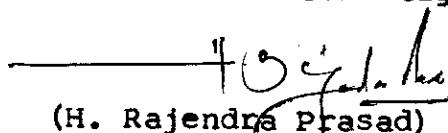
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ORDER

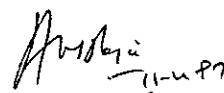
Oral order (per Hon. Mr. H. Rajendra Prasad, Member(Admn)

Heard Sri P. Bhaskar, learned counsel for the applicants and Sri N.V. Raghava Reddy for the respondents.

1. In a similar case in OA.24/97 this Tribunal directed on 3-1-1997 to dispose of the representations of the applicants therein within a period of three months from the date of receipt of copy of those orders.
2. It is submitted by Sri Bhaskar that the present applicants shall be satisfied if similar order is passed, with which Sri Raghava Reddy is in agreement. It is, therefore, directed that the case of the present applicants shall also be considered on the same basis and any decision / relief granted to the applicant in OA.24/97 is similarly examined and extended, if permissible, to these applicants as well within ninety days from the date of disposal of OA.24/97 by the respondents.
3. Thus the OA is disposed of in the admission stage.


(H. Rajendra Prasad)
Member(Admn.)

Dated : March 25, 97
Dictated in Open Court


Deputy Registrar (D) ec

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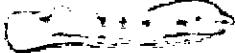
(30)

O.A. 362/97

To

1. The Director, Regional Telecom Training Centre, Chandralok Complex, Paradiese, Secunderabad.
2. The Sub Divisional Engineer, RTTC Hostel, Gachibowli, Hyderabad.
3. One copy to Mr.P.Bhakar, Advocate, CAT.Hyd.
4. One copy to Mr.N.V.Raghava Reddy, ~~22x9xxRkyx~~, Addl.CGSC. CAT.Hyd.
5. One copy to D.R(A) CAT.Hyd.
6. One copy to Hon'ble Member(A) CAT.Hyd.
7. One spare copy.

pvm.



3. Chief GM, AP Telecom
Door Sanchar Bhavan
Station Road, Nampally, Hyderabad
4. GM, Hyderabad Telecom,
Suryalok Complex
Gunfoundry, Hyderabad.
5. Secretary
Dept. of Telecommunications
New Delhi

25/4/97
T COURT

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE
VICE-CHAIRMAN

and

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 25-3-1997

~~ORDER~~/JUDGMENT

M.A./R.A./C.A.No.

in

C.A.No.

362/97

T.A.No.

(w.p.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected.

No order as to costs.

pvm

केन्द्रीय प्रशासनिक अधिकार अधिकार
Central Administrative Tribunal
प्रेषण/DESPATCH

21 APR 1997

हैदराबाद बैचनी
HYDERABAD BENCH

copy
Myself full count with 2nd add
and address to all official
Wif his acts
John